

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 68(ND)/2010

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 02.09.2016.**

**NAME OF THE COMPANY: Sh.Vindod Kumar & Sons v
Bhawani Cold Storage Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the
Companies Act, 1956.**

Sl. No.	Name	Designation	Representation Signature
1.	Siddhartha Naray	Counsel for the Petitioner	Siddhartha Naray
2.	Pushkar Mehrotra	Counsel for respondents	Pushkar Mehrotra

Order dated 22.09.2016

**CP No. 68(ND)/2010 Shri Vinod Kumar & Sons V. Bhawani
Cold Storage Pvt. Ltd.**

Shri Pushkar Mehrotra, Advocate for all the respondents
Vakalat. Both the counsels requested for time as there is likelihood
of settlement. Be listed on 05.10.2016 to report settlement or for
hearing on the application.

List the matter on 05.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016